

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

106

BENCH-II

C.P.(IB) No. 92/KB/2018
CA (IB) No. 804/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company	Haier Appliance India Pvt.Ltd.- Vs- ATC India Electricns Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) A. CHAKRABORTY 2) A. SINGH	} Advocates for O.C.	OPERATIONAL CREDITOR	Shri A. Chakraborty 11.9.18
1) SHAMIT SANYAL 2) ANIRBAN DAS	} Advocates for the respondent	Corporate debtor	Anirban Das Advocate 11.09.2018

106. 11-09-2018 – CP(IB) No. 92/KB/2018 – CA(IB) No. 804/KB/2018 –
Haier Appliance India Pvt. Ltd. Vs. ATC India Electronics Pvt. Ltd.

ORDER

The Ld. Counsel for the Operational Creditor appeared. The Ld. Counsel for the Corporate Debtor also appeared.

It is submitted that the Corporate Debtor has filed application for transfer of this case to Bench-I because common point of controversy involved in this case and the case pending before Bench-I.

In view of this, the matter stands adjourned to 29-10-2018.

Sd

(MADAN B GOSAVI)
MEMBER(JUDICIAL)